

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 360 OF 1998

In the matter of Companies Act, I
of 1956

And

In the matter of Trident Steels
Ltd.(In Liqn.)

SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Bombay dated **15.09.2017** the offers are invited in sealed cover from the intending purchasers for the purchase of the Immoveable & Movable assets of Trident Steel Ltd. (In Liqn.) situated at Plot No. H-8 and H-9, MIDC, Additional Industrial Area, Jalgaon- 425 003 area admeasuring 22,190 Sq. mtrs. alongwith construction and civil work admeasuring 6270.08Sq. Mtrs. (as per the inventory of valuer) and Movable Assets (as per the inventory of valuer) Lying at the aforesaid address in two separate lots. **The sale will be on "as is where is and whatever there is basis", and subject to confirmation from the Hon'ble High Court at Bombay.**

| Sr. No. | Lot No. and Particular of Assets | Reserve Price | EMD |
|---------|---|---------------|---------------|
| 1. | <u>Lot No. 1-</u> <u>Immovable Property</u> i.e. land admeasuring area 22,190 Sq. mtrs. alongwith construction and civil work admeasuring 6270.08Sq. Mtrs. (as per the inventory of valuer) situated at Plot No. H-8 and H-9, MIDC, Additional Industrial Area, Jalgaon- 425 003 | 5,33,25,000/- | 1,33,31,250/- |
| 2. | <u>Lot No.2-</u> <u>Movable Assets</u> (as per the inventory of valuer) Lying at Plot No. H-8 and H-9, MIDC, Additional Industrial Area, Jalgaon- 425 003 | 52,78,000/- | 13,19,500/- |

Inspection of the Assets:-

Between 11.00 A.M. and 4.00 P.M.

On 30.11.2017 of immoveable and movable assets situated at Plot No. H-8 and H-9, MIDC, Additional Industrial Area, Jalgaon- 425 003.

The sealed cover shall be superscribed with the words "Offer for the Immoveable and Movable assets (Lot wise) of the company viz. Trident Steels Limited (In Liqn.) alongwith **Earnest Money deposit** (25% of the Offer Price) by way of Demand Draft / Pay Order drawn in favour of "**The Official Liquidator, High Court, Bombay.**" Payable at Mumbai and should reach the office of the Official Liquidator at 5th floor, Bank of India Building, M. G. Road, Fort, Mumbai-400 023 latest by 07.12.2017 by 4.00 p.m. All the offers will be opened on 13.12.2017 at 3.00 p.m. or thereafter before the Hon'ble High Court, Bombay when the offerors or their authorized representatives may remain present, if they so desire. No intending purchaser will be allowed to bid in the auction in the name of nominee/ nominees. No separate notice will be given to the offerors, ex-directors or petitioner of the company (In Liqn) in respect of auction sale and the interested parties may watch the Board of the Hon'ble High Court, Bombay for further date of hearings. This sale notice is available on the websites of www.officialliquidatormumbai.com, www.mca.gov.in, and also on the Website of Hon'ble High Court, Bombay i.e. www.bombayhighcourt.nic.in .

The terms and conditions of sale of the Immovable and Movable assets can be obtained from the office of the undersigned on any working day during office hours on payment of Rs.200/-.

Dated this 17th day of November, 2017.



(VINOD SHARMA)
OFFICIAL LIQUIDATOR,
HIGH COURT, BOMBAY.
5th Floor, Bank of India Bldg,
M.G. Road, Fort, Mumbai-23.
Tel: - 22670024 / 22675008